

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.46/241/HDB/2017
NAME OF THE COMPANY	Lekha Realtors Private Limited
NAME OF THE PETITIONER(S)	B. Narasimha Rao
NAME OF THE RESPONDENT(S)	Lekha Realtors Private Limited
UNDER SECTION	213 & 241

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared, C.P. is dismissed by a separate order.


Member (T)
prem


Member (J)